GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO. 2216 TO BE ANSWERED ON 08.03.2021

Shutting Down of State aided Madrasas

2216. SHRI M. BADRUDDIN AJMAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has taken any note on Assam Government's decision about shutting down State-aided Madrasas which is likely to cause further unemployment to people from minority community and if so, the details thereof;
- (b) whether the Government is aware of the fact that there are about 707 state-aided Madrasas where 8,410 teachers are working and more than 1.20 Lakh students are studying and if these Madrasas are closed down abruptly, the future of the poor students likely to be ruined and if so, the details thereof;
- (c) whether the closure of the Madrasas will amount to abolishment of the meaning and purpose of centrally sponsored schemes like SPQEM & IDMI meant for madarssas modernization under PM-15 point program;
- (d) whether it is a fact that Madrasas of Assam are already keeping up with the modern system of education and the students passing out of these Madrasas are becoming doctors, engineer and teachers etc.
- (e) if so, whether the Government proposes to take up the matter with Assam Government to save the rights of minority and if so, the steps taken/proposed to be taken in this regard; and
- (f) if not, the reasons therefor?

ANSWER

MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

 (a) & (b): The State Government of Assam has informed that a policy decision has been taken by the State to convert the Madrassa Educational Institutions affiliated under the State Madrassa Board to upper primary, high school, higher secondary school etc. in order to allow an exposure of students towards more subjects and enable greater flexibility with more frequent formative assessment for learning. There is no change in the status, pay & allowances, service conditions etc. of the teaching and non-teaching staff.

- (c): The Government of Assam has taken decision for conversion of government funded madrasas affiliated to Madarsa Board / SEBA to schools. However private madrasas will continue to function as it functioned earlier and the centrally sponsored schemes of SPQEM and IDMI will continue in respect of private madrasas.
- (d): The Madrassas Educational Institutions in the State of Assam do not offer varied options to study different subjects which are required to appear in various competitive examinations held for admission in professional courses like Medical, Engineering, MBA, Law etc.
- (e) & (f): The issue raised is the subject matter of the State Government and Central Government has no role to play.
